

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./61/2760/2020

This the 18th day of October, 2021



HON'BLE MR. ANAND MATHUR, MEMBER (A)

Dharam Paul ...Applicant.

Advocate: Mr.C.S.Azad

Versus

State of Jammu & Kashmir & Others.

.....Respondents

Advocate:- Mr.Amit Gupta, AAG

O R D E R [O R A L]

TA No. 61/2760/2020 arises out of SWP (C) No. 538/2019 claiming the relief for the post of Home Guard. It is not a civil post and the Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/